

(22)

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

RA No.30/2000 in OA No.38/2000

New Delhi, this 29th day of January, 2001

Hon'ble Shri Kuldeep Singh, Member(J)
Hon'ble Shri M.P. Singh, Member(A)

S.P. Samuel
E-140, M.S. Apartments
K.G.Marg, New Delhi

Applicant

(By Shri S.K.Gupta, Advocate)

versus

Chairman
Agriculture Scientist Rectt. Board
Krishi Anusandhan Bhavan, PUSA
New Delhi and three others

Respondents

ORDER(in circulation)

Shri M.P. Singh

Review application is filed on behalf of the applicant for review of the order dated 8.12.2000 by which OA No.38/2000 was dismissed being devoid of merit and for the detailed discussions made in paras 9 and 10.

2. We find that the review applicant is trying to build up a case in his favour by misinterpretation of the recruitment rules for filling up of post of Director (Works). We do not agree. The judgement was delivered following the ratio laid down by the apex court in the case of MPPSC vs. N.K.Potdar & Anr. (1994) 6 SCC 293 and on the analogy that calling persons with higher qualification and longer experience through the advertisement and selecting the best candidate among them cannot be faulted. Thus no case has been legally made out by the applicant for a review of our judgement.



3. That apart, it would be relevant to mention here that the scope of review is very limited. The Tribunal has no inherent power to review its judgement. It can do so only when the RA comes within the four corners of Section 22(3)(f) of Administrative Tribunals Act, 1985 read with Order 47, Rule 1 of CPC which inter alia provides for review if there is discovery of new and important matter or evidence which, after exercise of due diligence was not within the knowledge of the applicant, or could not be produced by him at the time when the order was made, or (ii) on account of some mistake or error apparent on the face of the record or (iii) for any other sufficient reason. We find no such ingredients is available in the present RA. In view of this position, the RA is rejected. No costs.


(M.P. Singh)
Member(A)


(Kuldip Singh)
Member(J)

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